GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2683 TO BE ANSWERED ON 04.12.2019

MOU WITH BHUTAN

2683. SHRI VENKATESH NETHA BORLAKUNTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Bhutan inked MoUs recently;
- (b) if so, the details and the outcome thereof; and
- (c) the benefits to our country from such MoUs so far in different fields?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI V. MURALEEDHARAN]

- (a) Yes. India and Bhutan signed 10 MoUs in the areas of education, IT, space, hydropower, legal and civil aviation sector during the visit of Prime Minister of India to Bhutan in August 17-18, 2019.
- (b) & (c) The list of MoUs signed during Prime Minister's visit is enclosed. These MoUs will further strengthen and deepen our close and multifaceted bilateral relations and people to people linkages with Bhutan.

List of MoU/Agreement exchanged during the State Visit of Prime Minister to Bhutan (August 17-18, 2019)

No.	Name of MoU/AGreement
1.	MoU between Indian Space Research Organization (ISRO) of the Government of the Republic of India and Department of Information Technology & Telecom (DITT) of the Royal Government of Bhutan on Establishment of SATCOM Network for the utilization of South Asia Satellite.
2.	MoU between the Air Accident Investigation Unit (AAIU), Ministry of Information and Communications, Royal Government of Bhutan, and Aircraft Accident Investigation Bureau (AAIB), Ministry of Civil Aviation, Republic of India on cooperation Relating to Aircraft Accident And Incident Investigation.
3.	MoU between National Knowledge Network (NKN), National Information Center, Ministry of Electronics and Information Technology and Department of Information Technology and Telecom [Druk Research and Education Network (DrukREN)] on Peering Agreement.
4.	Power Purchase Agreement between PTC India Limited and Druk Green Power Corporation Limited for Sale and Purchase of Mangdechchu Power.
5.	MoU between Bhutan National Legal Institute and National Judicial Academy, Bhopal on cooperation in Judicial Education and Mutual Exchanges.
6.	MoU between Jigme Singye Wangchuk School of Law, Thimphu, Bhutan and National Law School of India University, Bangalore, India, on enhancing relations between the two parties and seeking to develop academic and cultural interchange in the areas of legal education and research.
7.	MoU between the Royal University of Bhutan and Indian Institute of Technology, Kanpur.
8.	MoU between the Royal University of Bhutan and Inational Institute of Technology, Silchar.
9.	MoU between the Royal University of Bhutan and Indian Institute of Technology,
10	MoU between the Royal University of Bhutan and Indian Institute of Technology, Delhi.
